

F. No. J-11017/1/2016-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 22.06.2016

ORDER

In partial modification of this Department's Order bearing F. No. J-11017/1/2016-Judl. dated 18th February 2016 regarding engagement of Senior Panel Counsel/Central Govt. Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Chandigarh Bench, the competent authority has approved the upgradation of the name of Shri Kewal Krishan Bheniwal, from Central Govt. Counsel to Senior Panel Counsel with effect from the date of this order and consequently his name appearing at Sl. No. 31 in the list of Central Government Counsel in the aforementioned order dated 18.02.2016 stands deleted.

AFT Chandigarh Bench
Up-graded from Central Govt. Counsel to Sr. Panel Counsel

Name	Address	Enrl. No.
Kewal Krishan Bheniwal	#1234, Sector 21-B, Chandigarh-160022. Mob: 9814003917	P/826/1982

for Secy
22.6.16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
2. Shri Satya Pal Jain, Additional Solicitor General of India, Kothi No. 2224, Sector-15-C, Chandigarh.
3. Shri Chetan Mittal, Asstt. Solicitor General, Punjab & Haryana High Court, H. No. 235, Sector 21A, Chandigarh-160022.
4. The Registrar, Armed Forces Tribunal, Chandigarh Bench.
5. The Dy. JAG (HQ), Western Command, Chandigarh.
6. Cash (LA) Section w.r.t. payment of retainer fee to Sr. Central Govt. Standing Counsel, AFT, PB, New Delhi.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.
10. NIC cell with the request to upload this order in the website.

K. Gaurava
22/06/16
for (D. Srinivas)

Section Officer (Judicial Section)